NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 16.10.2019

NOTICE

Take notice that the following matter Adjourned on 16.10.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution. Vs. Union of India Through Ministry of Corporate Affairs & Anr.	16.10.2019	17.10.2019

Copy to:

1. Notice Board By Order

2. Reception

3. Record File -sd/-

4. Website: www.nclat.nic.in Registrar